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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP Nos. 27-A to 27-D/2016 & MCA 1/2016 in TP 27/2016 with
TP No. 27/397-398/NCLT/AHM/2016 (New)
CA Nos. 190/2013, 11/2014, 295/2014, 26/2016 & MCA_/2016 with
CP No. 49/397-398/CLB/MB/2012 (Old)

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017**

Name of the Company: Kusum Tibrewal & Ors.
V/s.
Prabhakar Processors Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Tirth Nayak	Adv.	PETITIONERS	
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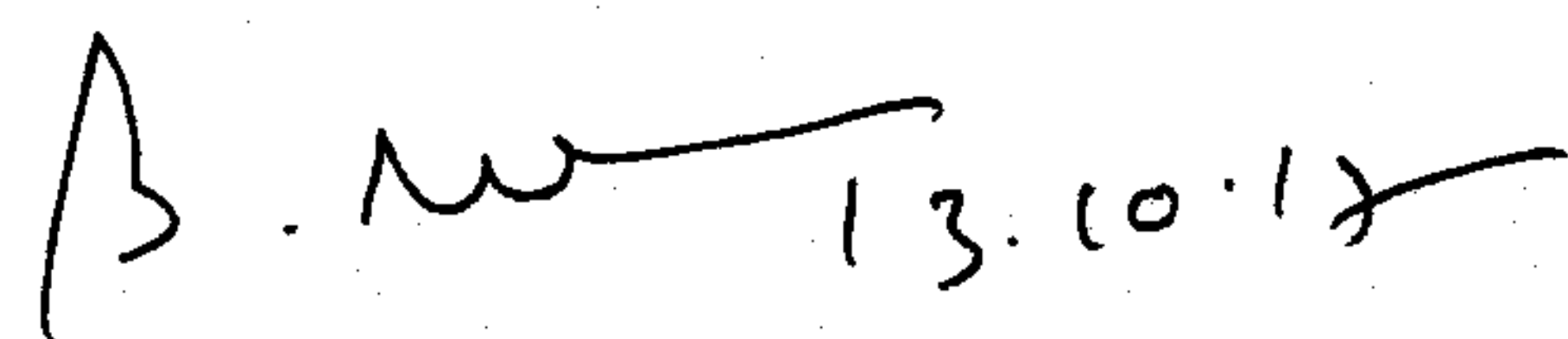
2.				
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ORDER

Learend Advocate Mr. Tirth Nayak i/b Learned PCS Mr. Ashok Mehta present for
Petitioner. None present for Respondent.

Written arguments filed by petitioner no. 1 to 6 and Respondents no. 1 to 8.

Orders reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 13th day of October, 2017.